

there is no report that smuggling of cattle is organised on a commercial scale.

(c) The BSF has been strengthened on Indo-Bangladesh border to prevent trans-border crimes.

Selection of Constables in B.S.F

4400. SHRI RAJ KARAN SINGH : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a large number of candidates were medically/physically examined in Chhawla Camp, Delhi for recruitment as constables in Border Security Force during May-June, 1988;

(b) if so, the details thereof and the number of candidates finally selected;

(c) the number of candidate out of the finally selected candidates who have been called for training so far; and

(d) the time by which remaining candidates are likely to be called for training?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) to (d). 627 candidates were physically and medically examined during May/June, 1988 at the BSF Camp at Chhawla, Delhi. Out of these 455 candidates were selected for appointment as Constables. All the selected candidates have been called for training during the months of May, June and July., 1988.

Appointment of Travel Agents

4401. DR. B.L. SHAILESH : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the guidelines and terms and conditions laid down by Government for the appointment of travel agents of Indian Airlines;

(b) the names of such agent appointed in the capital, in Uttar Pradesh and other metropolitan cities; and

(c) how far their performance has helped the Indian Airlines to procure more business?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) The travel agents are appointed by Indian Airlines. The guidelines and the criteria for appointment of passenger sales agents by Indian Airlines are:-

- In the metropolitan cities of Bombay, Calcutta, Delhi and Madras, only agents approved by the International Air Transport Association (IATA) are considered.
- In the cities peripheral to these major metropolitan areas, a limited number of non-IATA agents are considered based upon the sales potential of the city.
- In all other stations to which Indian Airlines operates, both IATA approved and non-IATA Agents are considered; IATA Agents, where available, are given preference.
- At stations to which Indian Airlines does not operate, the sales potential of the city is the first criteria.
- In the case of all agents, it is a necessary pre-requisite that the agency should have premises of the standard expected by Indian Airlines, a minimum of two trained staff, some experience in the travel trade, sufficient potential to generate sales and adequate finance to support the